

Reliance General Insurance Company Ltd.

Add-On/ Clause Wording under Industrial All Risk Policy

Obsolete parts Clause:

In the event of spares currently insured hereunder and represented within the total sum insured under this policy becoming obsolete following an indemnifiable loss to the plant & machinery , the same should form part of the claim subject to Insurer's retaining right of salvage over such obsolete parts.

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